

सरदार इकबाल सिंह : यह तो डाइरेक्टर जनरल को कहा है कि इन्व्वायरो करें, लेकिन क्रू में 49 थे।

SHRI M. K. MOHTA (Rajasthan): May I ask whether ships belonging only to India joined in the search for this missing ship or ships of other countries also joined in the search? Were there ships of other countries in the vicinity and was any appeal sent to any of them and did any of them respond? As regards the aerial search, also, was the aerial search conducted by the aircraft of our country only or those of other friendly countries like Burma or East Pakistan also joined in the search?

SARDAR IQBAL SINGH: Two were Indian ships and one was a foreign ship. They have responded to the call and have come to the rescue. They were the nearest ships which we could ask for help. If the ship was far away, there would be no use asking them for help. They were the nearest ships in that area and we have asked them for help. They have responded to our call. Regarding the aircraft, it is still continuing the search. Regarding the query whether Pakistan and Burma aircraft also joined, I have no information.

SHRI M. K. MOHTA: Was the appeal sent to any other foreign ship but it did not respond even though it was in the vicinity?

SHRI K. RAGHURAMAIAH: It was sent to all the ships but those in the vicinity including the Teesta took part in the search.

PAPERS LAID ON THE TABLE

THE NATIONALISED BANKS (MANAGEMENT AND MISCELLANEOUS PROVISIONS) SCHEME, 1970

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to lay on the Table under sub-section (5) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970, a copy of the Ministry of Finance (Department of Banking) Notification No. 1(1)-PSB-NB/70, dated the 16th November, 1970 (in English and Hindi) publishing the Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970. [Placed in Library. See No. LT-4231/70.]

STATEMENTS SHOWING ACTION TAKEN ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING VARIOUS SESSIONS.

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI K. RAGHU RAMAIAH): Sir, I beg to lay on the Table the follow-

ing statements showing the action taken by Government on the various assurances, promises and undertakings given during the session showing against each:

(i) Statement No. XVII—Sixty-third Session, 1968.

(ii) Statement No. XII—Sixty-fourth Session, 1968.

(iii) Statement No. XVI—Sixty-fifth Session, 1968.

(iv) Statement No. XV—Sixty-sixth Session, 1968.

(v) Statement No. XIII—Sixty-seventh Session, 1969.

(vi) Statement No. XI—Sixty-eighth Session, 1969.

(vii) Statement No. IX—Sixty-ninth Session, 1969.

(viii) Statement No. VI—Seventieth Session, 1969.

(ix) Statement No. IV—Seventy-first Session, 1970.

(x) Statement No. III—Seventy-second Session, 1970.

(xi) Statement No. II—Seventy-third Session, 1970.

THE AIRCRAFT (SECOND AMENDMENT) RULES, 1970.

[See APPENDIX LXXIV ANNEXURE Nos. 26 to 36.]

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): Sir, I beg to lay on the Table, under section 14a of the Aircraft Act, 1934, a copy of the Ministry of Tourism and Civil Aviation Notification G.S.R. No. 1009, dated the 27th June, 1970 (in English and Hindi), publishing the Aircraft (Second Amendment) Rules, 1970, together with an explanatory Note thereon. [Placed in Library. See No. LT-4326/70.]

NOTIFICATIONS OF THE MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance)-

(i) Notification G.S.R. No. 1312, dated the 3rd September, 1970, publishing a corrigendum to the Government Notification G.S.R. No. 492 dated, the 21st March, 1970 [Placed in Library. See No. LT-4330/70.]

(ii) Notification G.S.R. No. 1310, dated the 5th September, 1970 together with an Explanatory Memorandum thereon.

(iii) Notification G.S.R. No. 1686, dated the 19th September, 1970, together with an Explanatory Memorandum thereon [Placed in Library. See No. LT-4331/70 for (ii) to (iii).]